

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK
O. A. No. 260/00971 OF 2016
Cuttack, this the 7th day of February, 2017

CORAM
HON'BLE MR. R. C. MISRA, MEMBER (A)
HON'BLE MR. S. K. PATTNAIK, MEMBER (J)

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Trilokesh Panda, aged about 56 years, S/o- Late Brundaban Panda, A permanent resident of Sai Villa, Gopal Goan, Balesore town-756001, presently posted as District Central Intelligence Officer, In the officer of the DCIO, CP Majhi Lane, Baripada-757001.

...Applicant
(By the Advocate-M/s. R. K. Rout, P. K. Mishra, K. Rout, C. Nayak,)

-VERSUS-

Union of India Represented through

1. Secretary to Govt. of India, Ministry of Home affairs, North Block, New Delhi-110001.
2. Director, Intelligence Bureau, IB Headquarters, 35, Sardar Patel Marg, New Delhi-110021.
3. Joint Director, Subsidiary Intelligence Bureau, Bhubaneswar, Unit No. 5, Bidyut Marg, PO-GPO, Bhubaneswar-751001.
4. Assistant Director(E), Subsidiary Intelligence Bureau, Bhubaneswar, Unit No. 5, Bidyut Marg, PO-GPO, Bhubaneswar-751001.

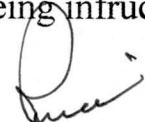
...Respondents
By the Advocate – (Mr. S. Behera)

ORDER(Oral)

R.C. MISRA, MEMBER(A):

No one appears for the applicant. Heard Mr. S. Behera, Ld. SCGPC appearing for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record. Mr. Behera has submitted that the applicant in the meantime in obedience of the order of the authority has joined in the new place of posting and accordingly, the O.A. has become infructuous. In view of the above, the O.A. is disposed of being infructuous.


(S.K.PATTNAIK)
MEMBER (J)


(R.C.MISRA)
MEMBER(A)